

List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of the corporate debtor: EMC LIMITED;

Date of commencement of liquidation: 12th November 2018;

List of creditors as on : 10.01.2023

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues,th at may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by security interest	covered by guarantee	Whether related party?	% of voting share in					
1	RAKSHAN TRANSFORMERS PVT LTD	27.11.2018 (claim received by IRP)	28,66,976.00	-	Supply of goods and services	-	-	NA	NA	-	-	28,66,976.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
2	BABA VISHWANATH ENTERPRISE	30.11.2018 (claim received by IRP)	2,53,995.00	2,04,989.18	Supply of goods and services	-	-	NA	NA	-	-	49,005.82	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
3	TIC FREIGHT (A DIVISION OF TRANSPORT CORPORATION OF INDIA)	24.11.2018 (claim received by IRP)	66,15,984.00	58,22,652.00	Supply of goods and services	-	-	NA	NA	-	-	7,93,332.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
4	B.G.ASSOCIATES	03.12.2018 (claim received by IRP)	3,68,25,305.71	3,51,24,802.00	Supply of goods and services	-	-	NA	NA	-	-	17,00,503.71	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
5	AMIRUDDIN ANSARI	30.11.2018 (claim received by IRP)	40,59,851.00	31,49,014.00	Supply of goods and services	-	-	NA	NA	-	-	9,10,837.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

6	SAM BUSINESS CONTINUITY SERVICES	18.12.2018 (claim received by IRP)	13,65,69,880.00	13,65,69,880.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	As per the direction of the Hon'ble National Company Law Tribunal, Kolkata Bench, vide its order dated: 25.09.2019, a notional amount of Rs. 1/- has been admitted by the Resolution Professional. The operational creditor has filed an application against the corporate debtor, under section 34 of the Arbitration and Conciliation Act, 1996, the matter is subjudice in the Hon'be Delhi high court. The actual liability will be crystalized subject to the outcome of the ongoing proceedings.
7	SAM BUSINESS CONTINUITY SERVICES	18.12.2018 (claim received by IRP)	18,76,34,655.26	1.00	Supply of goods and services	-	-	NA	NA	-	-	18,76,34,654.26	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
8	FLINTSTONE SERVICES	07.12.2018 (claim received by IRP)	16,80,358.00	14,56,912.00	Supply of goods and services	-	-	NA	NA	-	-	2,23,446.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
9	SARVESH KUMAR	09.12.2018 (claim received by IRP)	2,24,000.00	2,16,212.00	Supply of goods and services	-	-	NA	NA	-	-	7,788.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
10	DELSI ENTERPRISES	05.12.2018 (claim received by IRP)	26,72,884.00	23,64,964.00	Supply of goods and services	-	-	NA	NA	-	-	3,07,920.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
11	BABA ROAD LINES	14.12.2018 (claim received by IRP)	5,20,097.00	4,69,692.00	Supply of goods and services	-	-	NA	NA	-	-	50,405.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

12	ARYAN CONSTRUCTION	30.11.2018 (claim received by IRP)	4,28,281.00	4,26,017.36	Supply of goods and services	-	-	NA	NA	-	-	2,263.64	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
13	DEVE PRASAD	10.12.2018 (claim received by IRP)	1,02,852.00	1,01,209.00	Supply of goods and services	-	-	NA	NA	-	-	1,643.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
14	BABA PRASAD	10.12.2018 (claim received by IRP)	52,831.00	12,670.00	Supply of goods and services	-	-	NA	NA	-	-	40,161.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
15	BHAVYA CONSTRUCTION CO.	26.11.2018 (claim received by IRP)	4,80,201.00	2,97,143.00	Supply of goods and services	-	-	NA	NA	-	-	1,83,058.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
16	NITESH KUMAR	04.12.2018 (claim received by IRP)	9,37,048.00	9,27,985.35	Supply of goods and services	-	-	NA	NA	-	-	9,062.65	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
17	N S CONSTRUCTION	05.12.2018 (claim received by IRP)	17,98,995.00	10,56,182.00	Supply of goods and services	-	-	NA	NA	-	-	7,42,813.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
18	DHARMENDRA KUMAR	09.12.2018 (claim received by IRP)	3,62,600.00	3,30,891.00	Supply of goods and services	-	-	NA	NA	-	-	31,709.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
19	MAN STRUCTURALS PVT LTD	21.11.2018 (claim received by IRP)	6,29,40,700.00	6,29,40,700.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
20	GURU INFRACON	15.12.2018 (claim received by IRP)	5,47,217.00	5,47,215.99	Supply of goods and services	-	-	NA	NA	-	-	1.01	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
21	PRINCE KUMAR SINGH	05.12.2018 (claim received by IRP)	2,35,017.00	2,35,015.83	Supply of goods and services	-	-	NA	NA	-	-	1.17	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

22	SARVESH KUMAR SINGH	10.12.2018 (claim received by IRP)	4,36,078.00	4,36,078.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
23	AJ CONSTRUCTIONS	10.12.2018 (claim received by IRP)	1,04,065.00	1,04,065.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Letter was sent to the creditor on 13th March 2019 to file the Form B as per IBC 2016, even though the Form B is not complete and the claim amount is not clear, based on the balance reflected in the Books of accounts of the Corporate Debtor the claim is admitted.
24	SR CONSTRUCTION	(claim received by IRP)	1,73,000.00	1,73,000.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
25	SATYA PRAKASH DUBEY	04.12.2018 (claim received by IRP)	5,28,616.00	5,28,616.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
26	SSS CONSTRUCTION	05.12.2018 (claim received by IRP)	3,62,880.00	3,62,880.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
27	SHRISTA CONSTRUCTION	04.12.2018 (claim received by IRP)	18,68,431.00	18,68,285.77	Supply of goods and services	-	-	NA	NA	-	-	145.23	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
28	OM SAI ENTERPRISE	10.12.2018 (claim received by IRP)	3,95,592.00	3,95,443.00	Supply of goods and services	-	-	NA	NA	-	-	149.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
29	DADHEECH KUMAR	09.12.2018 (claim received by IRP)	2,30,900.00	2,30,900.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

30	SUNIL KUMAR (Project code 678)	09.12.2018 (claim received by IRP)	2,65,400.00	2,48,963.00	Supply of goods and services	-	-	NA	NA	-	-	16,437.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
31	NEERAJ KUMAR	07.12.2018 (claim received by IRP)	2,44,700.00	2,31,400.00	Supply of goods and services	-	-	NA	NA	-	-	13,300.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
32	BALAJI CONSTRUCTION	05.12.2018 (claim received by	64,98,601.00	56,25,328.74	Supply of goods and services	-	-	NA	NA	-	-	8,73,272.26	-	Claim admitted as per the award given by the tribunal.
33	MORPHEUS SECURITY (P) LTD. (MSPL)	06.03.2019	1,02,66,698.56	99,87,803.00	Supply of goods and services	-	-	NA	NA	-	-	2,78,895.56	-	Claim not admitted after reconciliation and confirmation from the books of accounts of the corporate debtor. As the dues were cleared.
34	FERRO CONCRETE INDUSTRIES	04.12.2018 (claim received by IRP)	26,88,189.00	-	Supply of goods and services	-	-	NA	NA	-	-	26,88,189.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
35	POWER ZONE SERVICES PVT LTD	25.12.2018 (claim received by IRP)	6,65,837.00	6,46,444.00	Supply of goods and services	-	-	NA	NA	-	-	19,393.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
36	EASTERN DEVCON LIMITED	26.12.2018 (claim received by IRP)	39,93,476.00	39,93,476.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
37	EASTERN INFRASTRUCTURE	26.12.2018 (claim received by IRP)	12,29,955.00	12,29,955.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
38	BRIJ KISHORE PATEL	16.12.2018 (claim received by IRP)	1,48,000.00	1,48,000.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

39	BALARAM CONSTRUCTION & LABOUR CONTRACTOR (GUJRAT BALARAM)	27.12.2018 (claim received by IRP)	7,05,966.00	7,05,965.98	Supply of goods and services	-	-	NA	NA	-	-	0.02	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
40	BALARAM CONSTRUCTION & LABOUR CONTRACTOR (ABBALPUR)	27.12.2018 (claim received by IRP)	68,920.00	68,919.00	Supply of goods and services	-	-	NA	NA	-	-	1.00	-	Claim not admitted as no balance reflected in the books of accounts of the corporate debtor.
41	SIEMENS LIMITED	28.01.2019 (claim received by IRP)	2,43,45,766.00	-	Supply of goods and services	-	-	NA	NA	-	-	2,43,45,766.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
42	GANWAL ENGG. & CONST. CO. PVT. LTD.	21.01.2019 (claim received by IRP)	4,02,13,106.00	4,02,13,105.04	Supply of goods and services	-	-	NA	NA	-	-	0.96	-	Claim admitted after reconciliation and confirmation from the books of accounts of the corporate debtor. Though the balance was not reflected in the CD's books based on the evidences given by the creditor the claim was admitted.
43	BALAJI HYDRO CARBONS PVT. LTD.	09.01.2019 (claim received by IRP)	39,19,57,972.00	23,45,76,311.00	Supply of goods and services	-	-	NA	NA	-	-	15,73,81,661.00	-	Claim admitted after reconciliation and confirmation from the books of accounts of the corporate debtor. Though the balance was not reflected in the CD's books based on the evidences given by the creditor the claim was admitted.
44	USHDEV INTERNATIONAL LIMITED	04.01.2019 (claim received by IRP)	94,31,40,126.00	60,06,31,297.00	Supply of goods and services	-	-	NA	NA	-	-	34,25,08,829.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

45	RAVINDRA	30.12.2018 (claim received by IRP)	9,00,090.00	9,00,090.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
46	NUCON SWITCHGEARS PRIVATE LIMITED	26.11.2018 (claim received by IRP)	6,09,48,467.00	3,23,76,548.00	Supply of goods and services	-	-	NA	NA	-	-	2,85,71,919.00	-	Letter was sent to the creditor on 8th March 2019 to file the Form B as per IBC 2016, even though the Form B is not complete and the claim amount is not clear, based on the balance reflected in the Books of accounts of the Corporate Debtor the claim is admitted.
47	AMINS ASSOCIATES PVT. LTD.	10.12.2018 (claim received by IRP)	23,18,870.00	23,18,870.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
48	RELIANCE ENTERPRISE	06.02.2019 (claim received by IRP)	24,18,981.00	24,18,981.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	No balance is reflected in the books of accounts of the corporate debtor as on 12.11.2018, claim not admitted as the invoice was raised by the creditor on 20.01.2019 i.e after the insolvency commencement date (12.11.2018).
49	KRISHNA SINGH ASSOCIATES	09.02.2019 (claim received by IRP)	1,37,367.00	-	Supply of goods and services	-	-	NA	NA	-	-	1,37,367.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
50	VIJAY KUMAR	11.02.2019 (claim received by IRP)	2,52,324.00	2,52,324.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

51	RAJPOOT CONSTRUCTION COMPANY	09.02.2019 (claim received by IRP)	2,04,334.00	2,04,334.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
52	RANJEET KUMAR SINGH (RAJPOOT CONSTRUCTION & COMPANY)	08.02.2019 (claim received by IRP)	1,83,915.00	1,83,915.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
53	O.P.K. CONSTRUCTION	09.02.2019 (claim received by IRP)	2,96,337.22	2,96,337.00	Supply of goods and services	-	-	NA	NA	-	-	0.22	-	No balance is reflected in the books of accounts of the corporate debtor as on 12.11.2018, claim not admitted as the invoice was raised by the creditor on 18.01.2019 i.e after the insolvency commencement date (12.11.2018).
54	SIMA SINGH	09.02.2019 (claim received by IRP)	6,07,895.00	-	Supply of goods and services	-	-	NA	NA	-	-	6,07,895.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
55	KALI GUPTA	10.01.2019 (claim received by IRP)	17,38,830.00	17,38,830.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
56	AVAETA CONSTRUCTION	07.02.2019 (claim received by IRP)	2,69,120.73	2,69,120.73	Supply of goods and services	-	-	NA	NA	-	-	-	-	No balance is reflected in the books of accounts of the corporate debtor as on 12.11.2018, claim not admitted as the invoice was raised by the creditor on 23.01.2019 i.e after the insolvency commencement date (12.11.2018).

57	CHAKRABORTY CONSTRUCTION	18.02.2018 (claim received by IRP)	3,10,823.00	-	Supply of goods and services	-	-	NA	NA	-	-	3,10,823.00	-	The claim is under dispute, the corporate debtor had also filed a claim of Rs.172.99 crore against ICOMM Tele Limited. The same can be dealt with after the final outcome of the court case.
58	ICOMM Tele Limited	21.12.2018 (claim received by IRP)	96,47,98,470.00	-	Supply of goods and services	-	-	NA	NA	-	-	96,47,98,470.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
59	LAKSMAN CONSTRUCTION COMPANY	08.02.2019 (claim received by IRP)	11,00,230.87	6,50,459.00	Supply of goods and services	-	-	NA	NA	-	-	4,49,771.87	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
60	PRICE WATERHOUSE COOPERS PRIVATE LIMITED	11.02.2019 (claim received by IRP)	18,35,773.00	18,35,772.74	Supply of goods and services	-	-	NA	NA	-	-	0.26	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
61	BIJENDRA KUMAR	09.04.2019 (claim received by IRP)	20,40,274.00	20,40,274.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
62	JATIN YADAV	10.12.2018 (claim received by IRP)	26,200.00	20,650.00	Supply of goods and services	-	-	NA	NA	-	-	5,550.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
63	RAM PRASAD	09.12.2018 (claim received by IRP)	3,13,100.00	2,99,500.00	Supply of goods and services	-	-	NA	NA	-	-	13,600.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
64	MRIDUL KUMAR	09.04.2019 (claim received by IRP)	8,87,873.00	8,87,873.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

65	SUNIL KUMAR (Project code 279, 285)	23.04.2019 (claim received by IRP)	16,70,963.00	16,70,963.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
66	BEAUTY SINGH	15.04.2019 (claim received by IRP)	2,96,463.00	2,96,463.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
67	MITHILESH SINGH	15.04.2019 (claim received by IRP)	14,95,921.00	14,15,275.00	Supply of goods and services	-	-	NA	NA	-	-	80,646.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
68	RAVI SANKAR	15.04.2019 (claim received by IRP)	2,12,200.00	2,12,200.00	Supply of goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
69	HARI SHANKAR	15.04.2019 (claim received by IRP)	2,04,100.00	85,000.00	Supply of goods and services	-	-	NA	NA	-	-	1,19,100.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
70	RAM CHANDRA	10.12.2018 (claim received by IRP)	71,261.00	68,230.00	Supply of goods and services	-	-	NA	NA	-	-	3,031.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
71	VIGNESH KUMAR SINGH	30.01.2019 (claim received by IRP)	68,840.00	43,624.00	Supply of goods and services	-	-	NA	NA	-	-	25,216.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor., interest amount admitted as the creditor is registered under MSME Act
72	PRCISION TRANSMISSION CHAIN	01.03.2019	16,38,692.00	16,29,277.00	Supply of goods and services	-	-	NA	NA	-	-	9,415.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
73	M/S GVPR ENGINEERS LTD.	07.06.2019	31,90,27,888.00	5,44,27,888.27	Supply of goods and services	-	-	NA	NA	-	-	26,45,99,999.73	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.

74	BLACK HOUND SECURITY SERVICES (P) Ltd.	09.04.2019	13,53,770.00	9,47,262.80	Supply of goods and services	-	-	NA	NA	-	-	4,06,507.20	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
75	MOITRA METALS	26.03.2019	13,69,458.00	12,25,348.00	Supply of goods and services	-	-	NA	NA	-	-	1,44,110.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
76	SURYA TEJA SERVICES	29.07.2019	18,62,504.99	11,52,535.00	Supply of goods and services	-	-	NA	NA	-	-	7,09,969.99	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
77	SAKHI RAJBANSHI	26.04.2019	19,37,621.00	18,56,407.00	Supply of goods and services	-	-	NA	NA	-	-	81,214.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
78	SUPREME & CO. PVT. LTD.	16.05.2019	3,36,95,647.81	1,72,45,239.00	Supply of goods and services	-	-	NA	NA	-	-	1,64,50,408.81	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
79	ADITYA BIRLA INSULATORS (A UNIT OF GRASIM INDUSTRIES	27.04.2019	1,73,11,337.00	1,49,71,256.51	Supply of goods and services	-	-	NA	NA	-	-	23,40,080.49	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
80	GENUS POWER INFRASTRUCTURES LTD.	04.05.2019	83,25,923.00	61,07,433.00	Supply of goods and services	-	-	NA	NA	-	-	22,18,490.00	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
81	S & IB SERVICES PRIVATE LIMITED	02.08.2019	59,24,677.00	59,24,677.00	goods and services	-	-	NA	NA	-	-	-	-	Claim admitted as per the balance reflected in the books of accounts of the corporate debtor.
			3,31,63,98,544.1	1,31,06,33,340.2								2,00,57,65,203.86		